F. No. 01(03)/Roster/CESTAT/2026 (Pg. No.173/N)

Customs, Excise and Service Tax Appellate Tribunal

West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 06.11.2026

ORDER NO. 151 of 2026 (Revised)

Hon'ble Officiating President is pleased to partially modify the Roster Order No. 72 of 2026 for **CESTAT, Mumbai** from **11.11.2026 to 20.11.2026** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 11.11.2026 to 20.11.2026	Mr. Ajay Sharma, Hon'ble Member (Judicial) Mr. P.V. Subba Rao, Hon'ble Member (Technical)	Customs and Excise Division Bench Matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders/court proceedings".

By Order,

(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble Officiating President/Hon'ble Members, CESTAT, Mumbai/New Delhi/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Mumbai/Bar Association, Mumbai /O/o Commissioner (AR), Mumbai /Notice Board/Website/Guard File/Office Copy.

Deputy Registrar